

(c) whether the national branding or grading system would help these institutes to improve their standards in order to become competitive; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) to (d) There has been some discussion but Government has not yet decided to give national branding or grading system to Industrial Training Institutes (ITIs) across the country.

ITIs which meet the norms & standards prescribed by the National Council for Vocational Training (NCVT), are affiliated to it, which ensure uniformity in training norms and standards across the country. However, Government agrees that national branding or grading system may improve the standard of the institutes and make them more competitive.

Money Lying Unused in EPF

†1664. SHRI BALAVANT *ALIAS* BAL APTE : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the State-wise details of the money lying unused in the Employees Provident Fund (EPF);

(b) whether a large number of accounts of employees/workers are lying dead for many years;

(c) if so, the details thereof and the steps taken by Government to hand over this money to the genuine claimants;

(d) whether the computerization of the Employees Provident Fund accounts is long overdue; and

(e) if so, the reasons therefor and the details of steps taken by Government in this regard?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) There is no money lying “un-used” in the Employees’ Provident Fund. However, there is money lying under inoperative accounts. State-wise details of such accounts are given in Statement:

(b) and (c) Though, there is no classification of dead accounts in the Employees Provident Fund, there are inoperative accounts i.e. accounts where contributions are not being received for three consecutive years. However, amounts lying in inoperative

† Original notice of the question was received in Hindi.

accounts can be claimed by the members or their legal heirs or nominee by preferring a claim.

As per Annual Account of the Employees' Provident Fund Organisation (EPFO) for the year 2010-11, Rs. 14,914.81 Crore is lying in Inoperative Accounts.

Steps taken to hand over this money to the genuine claimants and also to minimize the amount lying in 'Inoperative Accounts' :-

- (i) Publicity through print media and electronic media to educate the members to file their claims for settlement;
- (ii) The employers' and employees' unions have also been requested to advise the members to file their claims for settlement;
- (iii) In order to ensure that the payments are made to the genuine claimant, the attestation of claim forms by the authorized signatory is made mandatory where the establishment is in operation; and
- (iv) To identify the member in those cases where employer is not available, the attestation by the Bank authorities is insisted alongwith at least one of the documents as required under KYC (Know Your Customer) of the bank.

(d) and (e) The current phase of Computerization of the Employees' Provident Fund Organisation was approved by the Central Board of Trustees, Employees' Provident Fund in its 182nd meeting held on 17th April 2008 and accordingly the Project has been implemented in collaboration with the National Informatics Center (NIC) in 119 offices out of 120 offices by 31st March 2011. The computerization in Keonjhar (Odisha) office could not be completed as suitable building for the same could not be located. This office would be computerized after the office building/space is finalized.

Statement

Statement Details of Money Lying Unused in EPF as on 31.03.2011

Sl. No.	State	Amount lying in Inoperative Account [Rs. in crore]
1	2	3
1	Andhra Pradesh	1,272.70
2	Bihar	204.21
3	Chhattisgarh	170.24
4	Delhi	6.66
5	Goa	83.10

1	2	3
6	Gujarat	636.40
7	Haryana	983.64
8	Himachal Pradesh	156.85
9	Jharkhand	0.05
10	Karnataka	696.07
11	Kerala	0.19
12	Madhya Pradesh	331.30
13	Maharashtra	4,952.56
14	North E. Region	61.92
15	Odisha	282.49
16	Punjab	435.51
17	Rajasthan	505.73
18	Tamil Nadu	1,603.23
19	Uttarakhand	99.43
20	Uttar Pradesh	1,590.56
21	West Bengal	841.96
TOTAL		14,914.81

N.B.- North Eastern Regions comprising of Assam, Meghalaya, Tripura, Arunachal Pradesh, Nagaland, Mizoram.

Improving Plight of Backward Classes

1665. SHRI ISHWAR SINGH : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the backward classes in the country including Dalits both in urban and rural India depend upon wage labour due to the absence of land reforms;
- (b) if so, the steps taken by Government to improve their plight; and
- (c) what steps have been taken to fill the backlog of reserved posts for Scheduled Castes?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Recognizing the need to provide social security to unorganised workers, including backward classes, Dalits, both in urban and rural India, the Government has enacted the Unorganised Workers' Social Security Act 2008. The Act